

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 653/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018.**

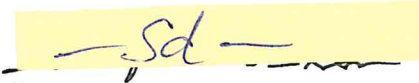
NAME OF THE COMPANY: M/s. CDR Construction Pvt. Ltd.

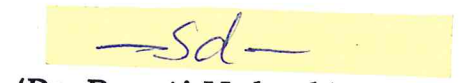
SECTION OF THE COMPANIES ACT: 252(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Himanshu Harbola, Advocate		
	For the Respondent:	Ms. Kusum Yadav, Company Prosecutor, ROC		

ORDER

Renotify this case on 7th September, 2018


(Deepa Krishan)
Member(T)


(Dr. Deepti Mukesh)
Member(J)